

**Central Administrative Tribunal  
Principal Bench**

**CP No.655/2014  
In  
OA No.3665/2012**

New Delhi, this the 16<sup>th</sup> day of November, 2015

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Ram Raj Sethi,  
S/o Late Shri Des Raj Sethi,  
R/o 9/15-A, Double Storey,  
Vijay Nagar,  
Delhi-110009  
(Ex-Employee Code No.147828).

(By Advocate : Ms. Neetu Mishra for Ms. Rashmi Chopra)

...applicant

Shri Jalaj Shrivastava,  
Chairperson,  
New Delhi Municipal Council,  
Palika Kendra,  
Sansad Marg,  
New Delhi.

By Advocate : Shri Rajneesh Vats )

...respondent

**Versus**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A) :-**

Learned counsel for respondents has stated that Hon'ble High Court of Delhi has stayed the order of this Tribunal dated 16.04.2014 in OA No.3665/2012. Accordingly, this Contempt Petition is closed. Notice issued to the alleged contemnor stands discharged.

( Raj Vir Sharma )  
Member (J)

( Shekhar Agarwal )  
Member (A)

'rk'